

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

STARRED QUESTION NO:530  
ANSWERED ON:03.05.2005  
FUNDS ALLOCATION BY SPORTS AUTHORITY OF INDIA  
Reddy Shri Karunakara G.

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) the funds allocated by the Sports Authority of India (SAI) to States to organise sports competitions for the boys and girls at Block, District, State and National level;
- (b) the achievements made by organising such competitions during the said period; and
- (c) the steps taken by the Union Government to check the misuse of funds allotted by the Sports Authority of India (SAI)?

**Answer**

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI SUNIL DUTT)

(a) to (c) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (c) OF THE LOK SABHA STARRED QUESTION NO. 530 DATED 3.5.2005 ASKED BY SHRI G. KARUNAKARA REDDY REGARDING FUNDS ALLOCATION BY SPORTS AUTHORITY OF INDIA

(a) Government of India implements three schemes for Rural Sports, School Games and North East Sports Festival through Sports Authority of India. SAI allocates funds for district level and state level sports competitions under `Rural Sports Programme`, `Promotion of Sports and Games in Schools` and `North East Sports Festival`. During 2004-05, Rs. 82.80 lakhs under `Rural Sports Programme` has been allocated to various states. An amount of Rs. 1.31 crore has been released to Sports Authority of India (SAI) for allocation to states under scheme of `Promotion of Sports and Games in Schools`. In addition, an amount of Rs. 127.18 lakh has been allocated to Sports Authority of India for `North East Sports Festival`.

(b) Over 200 talented sportspersons have been spotted during the year 2004-05 under these schemes in the discipline of tug of war, football, weightlifting, athletics, hockey, wrestling, kho-kho and kabaddi.

(c) The monitoring mechanism adopted by Sports Authority of India (SAI) is two fold. Representatives of SAI are present during conduct of state level tournaments in the states. A special team of officers from National Institute of Sports (NIS), Patiala is deputed for national level tournaments. In addition, state governments are required to furnish utilization certificates which are verified by SAI before the grants for the next year are released.